

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 115**  
**(IB)-397(PB)/2018**

**IN THE MATTER OF:**

Bank of India ..... Applicant/petitioner  
v.  
Basic India Ltd. .... Respondent

**Order under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRIHEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Ms. Smita Kumari, Adv. for RP  
For the Respondent:

**ORDER**

List the matter for hearing on 22.09.2021.

- sd -

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET